published in Notification No. G.S R. 717(E) in Gazette of India dated the 4th September, 1985.

(v) The National Savings Certificates First Issue (Amendment) Rules, 1985 published in Notification No. G.S.R. 718(E) in Gazette of India dated the 4th September, 1985.

(vi) The National Saving Certificates (IV Issues) Amendment Rules, 1985 published in Notification No. G.S.R. 719(E) in Gazette of India dated the 4th September, 1985.

(vii) The National Savings Certificates (V Issue) Amendment Rules, 1985 published in Notification No. G.S.R. 720 E) in Gazette of India dated the 4th September, 1985.

(viii) The National Savings Annuity Certificates (Amendment) Rules, 1985 published in Notification No. G.S.R. 721(E) in Gazette of India dated the 4th September, 1985.

(ix) The National Development Bonds (Amendment) Rules, 1985 published in Notification No. G S.R. 722(E) in Gazette of India dated the 4th September, 1985.

[*Plaeed in Library. See* No. LT-1479/85]

(4) A copy of the Post Office Savings Bank General (Amendment) Rules, 1985 (Hindi and English versions) published in Notification No. G.S.R 723(E) in Gazette of India dated the 4th September, 1985 under section 15 of the Government Savings Banks Act 1873.

[*Placed in Library. See* No. LT-1480/85]

(5) A copy of the *Review (Hindi and English verions) by the Government on the working of the Deposit Insurance and Credit Guarantee Corporation, Bombay for the year ended the 31st December, 1985.

[*Placed in Library. See* No. LT-1481/85]

(6) A statement (Hindi and English versions) indicating the result of market loans floated in October, 1985.

[*Placed in Library. See* No. LT-1481/85]

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12.05 hrs.

MESSAGE FROM RAJYA SABHA

[*English*]

SECRETARY-GENERAL : Sir, I have to report the following message received from the Secretary-General of Rajya Sabha :—

"In accordance with the provisions of rule 127 of the Rules of Procedurs and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 21st November, 1985, agreed without any amendment to the Employment of Children (Amendment) Bill, 1985. which was passed by the Lok Sabha at its sitting held on the 13th August, 1985."

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12.6 hrs.

ESTIMATES COMMITTEE

Fifteenth Report

[*English*]

SHRI CHINTAMANI PANIGRAHI (Bhubandeswar) : I beg to present the Fifteenth Report (Hindi and English versions) of the Estimates Committee on Action Taken by Government on the recommendations contained in the Eighty-Fifth Report of the Committee (7th Lok Sabha) on the Ministry of Works and Housing—Delhi Development Authority—Part I.

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*The Annual Report was laid on the Table on 3rd May, 1986.